

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1976  
ANSWERED ON:08.03.2011  
NIGHT SHELTER FOR MIGRANT WORKERS  
Meena Shri Raghuvir Singh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the existing arrangements for night shelters or short period housing facility for migrant workers in the unorganized sector;
- (b) the present status regarding the direction given by the Supreme Court in compliance of which one night shelter should be built for every one lakh population; and
- (c) the details of night shelters/short period houses built for migrant, homeless labourers, State-wise?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) to (c) : 'Housing' and 'colonization' being State subjects, the primary responsibility of providing shelter lies with the State Governments. Earlier, from 1988-89, the Ministry provided financial support to states to create shelter for the houseless under the scheme for 'Night Shelter for Urban Shelterless'. The scheme was transferred to the state sector in 2005-06, and financial assistance from the center was discontinued.

Central Government however, provides financial assistance to states through various schemes. It is currently supporting states to provide shelter, tenure security and basic amenities to slum dwellers, under Jawaharlal Nehru Urban Renewal Mission (JNNURM) through schemes of Basic Services to the Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP). Central Government assistance is also provided to create affordable housing stock through the 'Affordable Housing in Partnership' Scheme and for reduction in cost of home loans with 5% interest subsidy under Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) Scheme.